

13th Session of the Codex Committee on Contaminants in Foods (CCCF)
(29th April – 3rd May 2019, Yogyakarta, Indonesia)



The session was attended by 45 member countries, one Member Organization, and 18 observer organizations.



The Committee had 20 agenda items () for discussion.

Decisions on the important agenda items concerning to India, are as follows:-

- **Agenda item 2: Matters referred to CCCF by CAC and/or its subsidiary bodies Standard Maximum levels (MLs) for total aflatoxins in ready-to-eat peanuts and associated sampling plans** – India as a chair of the EWG, proposed to accelerate the advancement of the draft MLs for total aflatoxins (AFT) in ready-to-eat (RTE) and associated sampling plan referring to recommendations of CCEXEC75 that CCCF should accelerate the process to finalize levels of total aflatoxins in ready-to-eat peanuts and its sampling plan. India also mentioned that additional data for total aflatoxins in ready-to-eat peanuts for 8802 samples from April 2018 to March 2019 has been generated and submitted to Global Environment Monitoring System (GEMS) which do not support the ML below 10µg/kg and requested the Committee to adopt the same. Committee concluded that CCEXEC will be informed regarding no change in decision of CCCF12 based on following:-
 - i. Urged members to extensively implement the CXC 55-2004, collect and submit new data for further consideration
 - ii. Re-establish an EWG at CCCF14 (2020), to work on the new data and prepare a proposal for consideration by CCCF15 (2021).
 - iii. Noted the reservation of India on the decision of this session i.e. not accelerating of the finalization the ML as recommended by CCEXEC75.

- **Agenda item 5- Proposed draft MLs for lead in selected commodities in the GSCTFF (CXS 193-1995) (at Step 4)-** The United States of America, as Chair of the EWG, introduced the item. EWG had proposed to lower the ML of lead in wine from 0.2 mg/kg to 0.05 mg/kg or 0.1 mg/kg. EWG also proposed to establish an ML for lead in fortified or liqueur wines with ML of 0.15 mg/kg. India recommended supporting maximum limit of 0.15 mg/kg for lead in Wine and maximum limit of 0.15 mg/kg for Lead in fortified or liqueur wines. CCCF agreed to forward the revised (lower) MLs for wines (from grapes harvested after the adoption of the ML by CAC) at 0.1 mg/kg and for fortified/liqueur wines (from grapes harvested after the adoption of the ML by CAC) at 0.15 mg/kg.
- **Agenda Item 8- Proposed draft maximum level for total aflatoxins in ready-to-eat peanuts and associated sampling plans-** The Committee noted that this agenda item was not for discussion and recalled its discussion on this matter under Agenda Item 2.
- **Agenda item 11: Discussion paper on the establishment of new maximum levels for lead in commodities according to a prioritization approach-** The Committee agreed to submit the revised project document to CAC42 for approval as new work and to establish an EWG, chaired by the Brazil, to prepare, subject to approval of CAC42, proposed draft MLs for comments and consideration at CCCF14. The Committee also agreed to issue call for data to identify sub-categories for which MLs could be proposed for consideration by CCCF14.
- **Agenda item 17: Discussion paper on the establishment of maximum levels for total aflatoxins in cereals (wheat, maize, sorghum and rice), flour and cereal-based foods for infants and young children-** The Committee agreed to submit the project document to CAC42 for approval and to establish an EWG chaired by Brazil and co-chaired by India, to prepare, subject to the approval of the Commission, the proposed draft MLs for circulation for comments at Step 3 and consideration at CCCF14. The Committee also agreed to issue for a call for data for submission to GEMS/Food.
- **Agenda item 19 (a): Priority list of contaminants and naturally occurring toxicants for evaluation by JECFA-** The Committee agreed to the recommendations of the in-session working group and endorsed the priority list of contaminants and NOTS for JECFA evaluation. The Committee also agreed to continue to request comments and/or information on the priority list for consideration by CCCF14. India pointed out to remove the aflatoxins in Ready to eat peanuts from priority list for evaluation by JECFA which was agreed upon by the Committee.